

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 206 / (MAH) / 2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07/04/2017

NAME OF THE PARTIES: M/s. Sandeep Steels Pvt. Ltd.
v/s Valcha Eng. Ltd.

SECTION OF THE COMPANIES ACT: 433 & 434(i) of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Niraj Shah Petitioner	SLB Law Chamber of Siddhanta Mukherjee	

Order

CP No. 206/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)